## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2017 M.A. No. 219/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Nandim ChiHal for petitioners (Mandim

2) Rochal Scinher Calmbrine

1/b DSK legal Atul Bhavani Kashyaf Mehta

5) Nidhi Chhida Kashyaf Mehta

1/b Subor Kumav Jerkespondent

Nos. 14215

Adv Vishaf Hegolt for Notice 162 Reyl.

5. Advo Dupalon Ringston for Notice 3 & 4 Deepakar.

## ORDER MA 219/2017 IN CP 23/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)